

**GOVERNMENT OF INDIA  
MINISTRY OF POWER  
LOK SABHA  
UNSTARRED QUESTION NO.1357  
ANSWERED ON 09.02.2023**

**SAUBHAGYA SCHEME IN MEGHALAYA**

**1357. SHRI VINCENT H. PALA:**

**Will the Minister of POWER  
be pleased to state:**

- (a) the details of the total number of villages initially targeted under Saubhagya Scheme in Meghalaya, district-wise;**
- (b) whether the Government proposes to increase the number of targeted villages in the State and if so, the details thereof along with the revised number of villages, district-wise; and**
- (c) whether the said scheme has been completed or is still in progress, if so, the details thereof and if not, the reasons therefor?**

**A N S W E R**

**THE MINISTER OF POWER AND NEW & RENEWABLE ENERGY**

**(SHRI R.K. SINGH)**

**(a) : Government of India launched the Deendayal Upadhyaya Gram Jyoti Yojana (DDUGJY) in December, 2014 for rural electrification works across the country. As reported by the States, all the inhabited un-electrified census villages in the country were electrified by 28<sup>th</sup> April, 2018. A total of 18,374 villages were electrified under the scheme, including 1051 villages of State of Meghalaya. Under DDUGJY and, thereafter, under Pradhan Mantri Sahaj Bijli Har Ghar Yojana (Saubhagya), the electrification of all the villages and all willing Households was completed by 31<sup>st</sup> March, 2019 by all State Governments.**

**A total of 2.86 crore Households were electrified under the aegis of Saubhagya including additional households in two tranches that were unwilling for electrification earlier but became willing later.**

**As reported by the State of Meghalaya, a total of 2,00,240 households have been electrified till 31.03.2022. District-wise details of households electrified under Saubhagya in the State of Meghalaya are at Annexure.**

**(b) & (c) : As reported by the State of Meghalaya, all the inhabited un-electrified census villages stand electrified by 28<sup>th</sup> April, 2018 under DDUGJY.**

**While fresh arising of new households is a continuous process and electrification of such households is expected to be taken care of by the Distribution Utilities, the Government of India stands committed to help the States to electrify all the households which existed when Saubhagya was sanctioned. In this respect, the Government of India recently issued guidelines for their electrification under the Revamped Distribution Sector Scheme (RDSS) and the States have been advised to pose their DPRs to the Ministry of Power in this regard.**

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**ANNEXURE****ANNEXURE REFERRED IN REPLY TO PART (a) OF UNSTARRED QUESTION NO. 1357 ANSWERED IN THE LOK SABHA ON 09.02.2023**

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<b>Details of households electrified since the launch of Saubhagya (as per portal) and additional households electrified under DDUGJY</b>			
<b>District</b>	<b>No. of Households electrified from 11.10.2017 to 31.03.2019 as per Portal</b>	<b>Addl. Households electrified under DDUGJY</b>	<b>Total households electrified</b>
<b>East Khasi Hills</b>	<b>26762</b>	<b>115</b>	<b>26877</b>
<b>West Garo Hills</b>	<b>57991</b>		<b>57991</b>
<b>West Jaintia Hills</b>	<b>29068</b>	<b>252</b>	<b>29320</b>
<b>West Khasi Hills</b>	<b>24577</b>	<b>34</b>	<b>24611</b>
<b>East Garo Hills</b>	<b>28835</b>		<b>28835</b>
<b>RiBhoi</b>	<b>21064</b>		<b>21064</b>
<b>South Garo Hills</b>	<b>11542</b>		<b>11542</b>
<b>Total</b>	<b>1,99,839</b>	<b>401</b>	<b>200240</b>

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